

(d) Yes, Sir. Proper check is exercised by the officers of the Board to ensure rigid observance of the procedure.

Land acquired and allotted to Scheduled Castes/Tribes landless Agricultural labourers in Bihar

3399. SHRI M. S. PURTY: Will the Minister of AGRICULTURE be pleased to state:

(a) the extent of land acquired and allotted to the Scheduled Castes and Scheduled Tribes landless agricultural labourers during the Fourth Five Year Plan in the State of Bihar and the extent of land likely to be allotted during the remaining period of the Fourth Five Year Plan; and

(b) the area of land district-wise allotted during 1972-73 to the Scheduled Castes and Scheduled Tribes in the State?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b). The requisite information is being collected from the State Government and a reply will be placed on the Table of the Sabha thereafter.

Vanaspati produced during 1972-73 and present demand of Vanaspati, State-wise

3400. SHRI MARTAND SINGH: Will the Minister of AGRICULTURE be pleased to state:

(a) the quantum of vanaspati produced in the country during the year 1972-73; and

(b) the annual demand of vanaspati, State-wise, at present in the country and the steps Government propose to take in the near future in this regard to deal with the increasing demand in the country?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI B. P. MAURYA): (a) 5.80 lakh tonnes.

(b) The estimated demand for civilian consumption (State-wise) and also for Defence supplies during 1973-74 is given in the attached statement.

As there is already adequate manufacturing capacity in the country, increased production of vanaspati for meeting the increasing demand largely depends on availability of adequate raw oils for processing. Government's efforts are directed towards achieving this end.

#### Statement

Statement showing the estimated demand for civilian consumption (State-wise) and also for Defence supplies during 1973-74.

(i) For civilian consumption : (Tonnes)

1. Andhra Pradesh . . . . .	11,700
2. Assam . . . . .	11,900
3. Bihar . . . . .	45,900
4. Gujarat . . . . .	37,000
5. Haryana . . . . .	28,400
6. Himachal Pradesh . . . . .	7,200
7. Jammu & Kashmir . . . . .	5,600
8. Karnataka . . . . .	10,000
9. Kerala . . . . .	3,600
10. Madhya Pradesh . . . . .	31,900
11. Maharashtra . . . . .	66,000
12. Manipur . . . . .	100
13. Orissa . . . . .	7,900
14. Punjab . . . . .	76,800
15. Rajasthan . . . . .	34,800
16. Tamil Nadu . . . . .	16,200
17. Tripura . . . . .	100